Annexure-3

Name of the corporate debtor: Vijaygroup Housing Private Limited; Date of Commencement of CIRP: September 30, 2022; List of Creditors as on 15-03-2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

	List of secured financial deditors (which than financial deditors belonging to any class of deditors)													
Sr No		Details of Claim Received		Details of claim admitted						Amount of	Amount of any	Amount	Amount of	
		Date of receipt		Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in	contingent claim	mutual dues, that may be set off	of claim not admitted	claim under verification	Remarks, if any
	Asset Reconstruction Company (India) Limited	14-10-2022	3,09,31,91,052	3,09,31,91,052	Term Loan	3,09,31,91,052		No	82.52%	NIL	NIL	NIL	NIL	As handed over by
	Aditya Birla Finance Limited	17-10-2022	41,33,98,422	41,33,98,422	Term Loan	41,33,98,422	NIL	No	11.03%	NIL	NIL	NIL	NIL	the erstwhile IRP to
	Suraksha Realty Limited	17-10-2022	1,59,64,39,658	NIL	Security Deposit	NIL	NIL	No	NIL	NIL	NIL	1,59,64,39,658	NIL	RP on 29th March 2023
	Prashant Raghunath Katkar	17-10-2022	20,20,724	NIL	TBC	NIL	NIL	No	NIL	NIL	NIL	20,20,724	NIL	
	Vijaygroup Realty LLP	17-10-2022	1,19,22,48,266	NIL	TBC	NIL	NIL	Yes	NIL	NIL	NIL	1,19,22,48,266	NIL	2023
	TOTAL		6,29,72,98,122	3,50,65,89,474	-	3,50,65,89,474	-	-	93.55%	-	-	2,79,07,08,648		-

Note:

1 TBC - To Be Confirmed OR Under verification OR awaiting clarifications from erstwhile IRP

2. Erstwhile IRP was replaced with RP on 15th March'23 (Order uploaded on 24th Mar'23) - Above claim status is as provide by erstwhile IRP and handover is work in progress